NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAL**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/605/(IB)/2017

NAME OF THE PETITIONER(S)

: STATE BANK OF INDIA

NAME OF THE RESPONDENT(S)

: BALU SPINNING MILLS PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

I/B. P. Clayara Johnnan

V. M. Karthik

2) M. L. Ganeen

3) R.VIDHYASHANKAR

R. ASHOKKOMAR

ODDER

Counsel for the Petitioner present and filed an Application under section 7 of the IBC, 2016 after fulfilling all the requirements. At this stage, Counsel for the Corporate Debtor caused appearance and submitted that time be granted for filing reply. At request, time is enlarged. Put up on 26.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk